

[English]

**Ex-employees of Akbar Hotel**

1226. SHRI ROSHAN LAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) The total number of ex-employees of Akbar Hotel, category-wise, absorbed in the Ministry, after the Hotel was closed down in 1986;

(b) whether pay-scales and other pecuniary benefits like annual increment, LTC, pension and confirmation; and regularisation of service etc. being given to the employees of the Ministry are applicable to all such employees absorbed from the Akbar Hotel;

(c) if not, the reasons therefor; and

(d) the steps being taken by the Government to bring them at par with the employees of the Ministry?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAV-SINH SOLANKI): (a) Two telephone Operators in the erstwhile Akbar Hotel were absorbed in the Ministry in December 1988 after qualifying the Staff Selection Commission examination.

(b) Their pay-scales have not yet been fixed. However, in pursuance of the assurance given to the Supreme Court, they are being paid last pay drawn before the closing of the Hotel in addition to the interim relief @ Rs. 120 or Rs. 100 as the case

may be as also ad-hoc DA @ Rs. 30, Rs. 40, Rs. 50, per instalment released from time to time as admissible and usual ad-hoc bonus at par with other Government employees.

(c) and (d) The question of pay-scales and other pecuniary benefits can be taken up only after the creation of new posts. A proposal was mooted to the Cabinet for creation of new posts but as per latest developments the Ministry of Tourism is interested in taking over the building of Akbar Hotel back for conversion into a hotel again. In that case, all the ex-ITDC employees will revert to their parent Department.

**Electronic Telephone Exchanges in the Country**

1227. SHRI RAM NARESH SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of electronic telephone exchanges in the country as on June 30, 1991 State and Union Territories-wise; and

(b) the number of electronic exchanges likely to be installed in the country, during 1991 State and Union Territories-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) and (b) The information is given in the attached statement.

## STATEMENT

*Electronic Telephone Exchanges in the Country*

<i>Sl. No.</i>	<i>Name of the State/Union Territory</i>	<i>No. of electronic exchanges as on 30-6-91</i>	<i>No. of electronic exchange units (Main + extensions inclusive) planned to be installed during 1991-92</i>
1	2	3	4
<b>STATES</b>			
1.	Andhra Pradesh . . . . .	236	375
2.	Assam . . . . .	84	91
3.	Bihar . . . . .	111	238
4.	Gujarat . . . . .	182	243
5.	Haryana . . . . .	172	134
6.	Himachal Pradesh . . . . .	92	97
7.	Jammu & Kashmir . . . . .	17	37
8.	Karnataka . . . . .	384	383
9.	Kerala . . . . .	154	249
10.	Maharashtra . . . . .	346	391
11.	Goa . . . . .	27	19
12.	Madhya Pradesh . . . . .	475	634
13.	Orissa . . . . .	189	97
14.	Punjab . . . . .	166	181
15.	Rajasthan . . . . .	220	204
16.	Tamil Nadu . . . . .	252	374
17.	Uttar Pradesh . . . . .	393	223
18.	West Bengal . . . . .	67	169
19.	Sikkim . . . . .	4	7
20.	Arunachal Pradesh . . . . .	24	19
21.	Manipur . . . . .	7	24
22.	Tripura . . . . .	21	11

1	2	3	4
23. Meghalaya . . . . .		19	10
24. Mizoram . . . . .		9	9
25. Nagaland . . . . .		6	17
<b>UNION TERRITORIES</b>			
1. Dadra & Nagar Haveli . . . . .		3	Nil
2. Daman & Diu . . . . .		2	Nil
3. Lakshadweep . . . . .		8	Nil
4. Mahe . . . . .		Nil	Nil
5. Chandigarh . . . . .		2	2
6. Pondicherry . . . . .		3	2
7. Andaman & Nicobar . . . . .		7	8
8. Delhi. . . . .		49	21

[*Translation*]**Smuggling of Beef**

1228. SHRI MRUTYUNJAYA NAYAK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether smuggling of beef is going on in the country;

(b) the number of persons apprehended in this respect and the quantity of beef seized during the last one year; and

(c) the action taken against the guilty persons and the steps taken to prevent it in future?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) No case of smuggling of beef has come to the notice of the Border Security Force during the last one year.

(c) Does not arise.

[*English*]**Shortfall in Production of Steel**

1229. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of STEEL be pleased to state:

(a) the production of steel during 1989-90 and 1990-91 till date:

(b) whether there has been shortfall in the production of steel due to short supply of coking coal during the last twelve months;

(c) if so, the details thereof; and

(d) the steps taken by the Government to increase the steel production and ensure adequate supply of coking coal to the steel plants?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) Production of finished steel has been:

1989-90—13.0 million tonnes

1990-91—13.4 million tonnes

(b) Yes, Sir.

(c) There has been a loss of production of crude steel by about 3.9